



കേരള സർക്കാർ  
Government of Kerala  
2021



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2021-2023

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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	Thiruvananthapuram, Tuesday	1196 കുംഭം 25 25th Kumbham 1196		
		1942 ഫാൽഗുനം 18 18th Phalguna 1942		

## PART III

### Stores Purchase

#### Agriculture Development and Farmers' Welfare Department

#### TENDER NOTICE

No. EE(2)720/2018. 22nd February 2021.

Notice inviting e-tender for the supply, installation and commissioning of Energy Efficient Pumpsets with prime mover for Akalapuzha Padasekharam in Thikkodi Grama Panchayath, Kozhikode District.

On behalf of Government of Kerala e-tender in two cover system is invited from manufactures/distributors/dealers/firms for the Supply of Energy Efficient Pumpsets with the following specification for Akalapuzha Padasekharam in Thikkodi Grama Panchayath, Kozhikode District.

Sl. No.	Description of item	Quantity Required
(1)	(2)	(3)
1	Supply, installation, testing and commissioning of end suction mixed flow pumpset (Preferably 350 mm × 300 mm), with a minimum discharge of 200lps at 6 m head, coupled with suitable electric motor with rpm less than 1000, TEFC,	1 No.

(1)	(2)	(3)
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squirrel cage induction motor, fitted on a common base frame, with necessary fittings and couplings. The material of construction of impeller and shaft shall be SS304, and that of pump body is Cast Iron FG 260 with 2% nickel.

Fully wired, cubical type MS panel board, consisting of auto star delta starter, MCB, ELCB, LED Indicators, Selector Switch, Fuse units, Single Phase and dry run preventer, Capacitor, earthing etc, as per KSEB norms and safety norms of Electrical Inspectorate.

The length of suction pipe is approximately 15 m, out of which 3 m submerged shall be SS304, and balance 12 m and delivery pipe, 10 m long shall be of MS, 6 mm thick, painted with anti corrosive epoxy paint, including all fittings such as flanges, bends etc. A non return valve should be provided at delivery side. The end of suction pipe be fitted with a Stainless Steel Strainer mesh. Suitable concrete base foundation for the pumping unit. Road cutting and refilling, after installation of delivery line for a length of 7 m.

(1)	(2)	(3)	(1)	(2)	(3)
	<p>The portion of suction and delivery pipe line should be supported using suitable metallic/concrete/masonry structures.</p> <p>3 hp Vaccum pump with starter and other accessories for priming purpose.</p> <p><b>(Location:</b> Govindhan Kettu, B Block- maximum power availability at site is 30 hp)</p>			<p>Fully wired, cubical type MS panel board, consisting of auto star delta starter, MCB, ELCB, LED Indicators, Selector Switch, Fuse units, Single Phase and dry run preventer, Capacitor, earthing etc, as per KSEB norms and safety norms of Electrical Inspectorate.</p> <p>The length of suction pipe is approximately 8 m, out of which 2 m submerged shall be SS304, and balance 6 M and delivery pipe, 12 m long shall be of MS, 6 mm thick, painted with anti corrosive epoxy paint, including all fittings such as flanges, bends etc. A non return valve should be provided at delivery side. The end of suction pipe be fitted with a Stainless Steel Stainer mesh. Suitable concrete base foundation for the pumping unit.</p> <p>The portion of suction and delivery pipe line should be supported using suitable metallic/concrete/masonry structures.</p> <p>1 hp Vaccum pump with starter and other accessories for priming purpose.</p> <p><b>(Location:</b> C Block-maximum power availability at site is 10 hp)</p>	
2	<p>Supply, installation, testing and commissioning of end suction mixed flow pumpset (Preferably 300 mm x 300 mm), with a minimum discharge of 140 lps at 5 m head, coupled with suitable electric motor with rpm less than 1000, TEFC, Squirrel cage induction motor, fitted on a common base frame, with necessary fittings and couplings. The material of construction of impeller and shaft shall be SS304, and that of pump body is Cast Iron FG 260 with 2% nickel.</p> <p>Fully wired, cubical type MS panel board, consisting of auto star delta starter, MCB, ELCB, LED Indicators, Selector Switch, Fuse units, Single Phase and dry run preventer, Capacitor, earthing etc, as per KSEB norms and safety norms of Electrical Inspectorate.</p> <p>The length of suction pipe is approximately 8 m, out of which 2 m submerged shall be SS304, and balance 6 m and delivery pipe, 6 m long shall be of MS, 6 mm thick, painted with anti corrosive epoxy paint, including all fittings such as flanges, bends etc. A non return valve should be provided at delivery side. The end of suction pipe be fitted with a Stainless Steel Stainer mesh. Suitable concrete base foundation for the pumping unit.</p> <p>The portion of suction and delivery pipe line should be supported using suitable metallic/concrete/masonry structures.</p> <p>1 hp Vaccum pump with starter and other accessories for priming purpose.</p> <p><b>(Location:</b> Malayil thazhe, A Block-maximum power availability at site is 20 hp)</p>	1 No.	4	<p><b>Additional Pipe and accessories</b></p> <p>Supply and laying 300 mm MS Pipe, 6 mm thick epoxy anti corrosive coating 18 mtr. as additional suction and delivery line in Malayil thazhe (A Block) including 5 Nos. 300 mm CI Gate Valve and all other fittings. The part of suction pipe (2m) submerged inside the water should be of SS 304.</p>	1 Unit
3	<p>Supply, installation, testing and commissioning of end suction mixed flow pumpset (Preferably 250 mm x 200 mm), with a minimum discharge of 90 lps at 5 m head, coupled with suitable electric motor with rpm less than 1000, TEFC, Squirrel cage induction motor, fitted on a common base frame, with necessary fittings and couplings. The material of construction of impeller and shaft shall be SS304, and that of pump body is Cast Iron FG 260 with 2% nickel.</p>	1 No.	5	<p>Supply and laying 200 mm, MS, 6 mm thick, epoxy anti corrosive coating 4 mtr, including 2 Nos. 200 mm CI Valve as additional delivery pipe in C Block</p>	1 Unit

In accordance with respective specification as shown in the tender documents, the tender is to be submitted as e-tenders through [etenders.kerala.govt.in](http://etenders.kerala.govt.in). Since this is an online process only those bidders who have enrolled in the above portal with their on Digital Certificate (DSC) can participate in the tender. E-tender document and other details will be obtained from the above portal. Bidders are also requested to send hard copies of documents, such as preliminary agreement, Product specification, Brochure. Test report etc., before the date and time of opening technical bid to Office of the Executive Engineer (Agri.) Office, Northern Region, Kozhikode.

Tender ID—2021\_AGRI\_412606\_2.

Document sale start date—22-2-2021, 6 p. m.

Bid Submission start date —22-2-2021, 6 p. m.

Document sale end date—9-3-2021, 1 p. m.

Last date and time of receipt of e-tender—9-3-2021, 1 p. m.

Last date and time of opening of technical bid—12-3-2021, 2 p. m.

Tender Fee (online Payment)—₹ 2,500 (GST ₹ 450 + Kerala Flood Cess ₹ 25 is to be remitted directly by the bidder and receipt attach with tender Documents).

PAC—₹ 24,50,000.

EMD (online Payment)—₹ 24,500.

Date upto which the rate are to remain firm for acceptance—90 days.

Period of supply—60 days from the date of supply order.

Tenders will be opened online in the presence of such bidders or their authorized representatives who have logged in at the prescribed time of opening. If the date fixed for opening happens to be a holiday or due to net failure the tenders will opened in the next working day at the same time.

Scanned copy of the Preliminary Agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200 should be submitted online and original to the undersigned before the opening of e-tender. The rate should be quoted in Indian Currency only.

The rules and regulations prescribed for e-tenders by the Govt. of Kerala shall be applicable to this e-tender also.

**Special Conditions**

- The basic rate quoted should be inclusive of all charges for supply, installation, trial run, commissioning, transportation, handling, all taxes etc. but excluding GST. GST has to be quoted separately in GST Column. The firm has to supply the items at the location specified as per direction from the undersigned.
- The Bidder should specify the make and model of pumpset and motor, its KW/HP Performance, Curve, Test Report, Leaf let, Brocher etc.
- The Bidder should submit authorized dealership/ Distribution ship certificate from Manufacturer.

The supplier should confirm the repair and service facilities, availability of spare parts etc. of the items supplied by them for a period of 10 years.

- The Executive Engineer (Agri.) Kozhicode reserves the right to award partial quantity of supply or distribute the supply to different suppliers as per decision of the technical committee constituted for the purpose,
- A scanned copy of preliminary agreement signed in Kerala Stamp Paper worth ₹ 200 should be uploaded along with tender documents.
- The successful tender will have to execute an agreement in Stamp Paper worth ₹ 200 in prescribed form and manner and also to furnish the required security amount @ 3% of total quoted amount within 14 days of the receipt of the selection notice.
- The payment shall be released only after satisfying the quantity, quality, specifications of the items supplied and success of the trial run and commissioning of the item supplied.
- Tenders, incomplete in, any respect will be summarily rejected and the decision of the undersigned on such matters will be final.
- Selected firm/manufacturer should undertake petty construction works if any required for the successful installation of the pumping unit at no additional cost.
- All annexure should be duly filled and uploaded with the tender.
- Bidders are requested to inspect the site before quoting.

Office of the Executive Engineer (Agri.), Puthiyara Post, Kozhikode.

(Sd.) Executive Engineer (Agri.)

**Collegiate Education Department**

ടെണ്ടർ നോട്ടീസ്

[No. 01/2020-21/പ്ലാൻ]

നമ്പർ എ1-1450/2020/GCTHRERN (II). 2021 ഫെബ്രുവരി 25.

ഗവൺമെന്റ് കോളേജ് തൃപ്പൂണിത്തുറയിലെ 2020-21 സാമ്പത്തിക വർഷത്തെ പ്ലാൻ ഫണ്ട് ഉപയോഗിച്ച് സ്പോർട്സ് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനു മൽസര സ്വഭാവത്തോടുകൂടിയ മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. ₹ 1,25,000 സ്പോർട്സ് ഉപകരണങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിനുള്ള വിശദ വിവരങ്ങളും ടെണ്ടർ ഫോറവും കോളേജ് ആഫീസിൽ നിന്നും പ്രവൃത്തി ദിനങ്ങളിൽ 10 മണി മുതൽ 2 മണിവരെ ലഭ്യമാകുന്നതാണ്. ടെണ്ടർ ഫോറം ഒന്നിന് ₹ 400 + 12% ജി.എസ്.റ്റി.യും കൂടി

ചേർത്ത് ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോമിന് അടച്ചതുക തിരികെ ലഭിക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം ആവശ്യമുള്ളവർ ടെണ്ടർ ഫോമിന്റെ വിലയുടെ 50% + 12% ജി.എസ്.റ്റി.യും കൂടി ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. അടങ്കൽ തുകയുടെ 1% (മിനിമം ₹ 1,500) നിരതദ്രവ്യമായി പ്രിൻസിപ്പലിന്റെ പേരിൽ എസ്.ബി.ഐ. തൃപ്പൂണിത്തുറ ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ഹാജരാക്കേണ്ടതും ഇടപാട് സംബന്ധിച്ച കരാർ ₹ 200-ന്റെ മൂല്യപത്രത്തിൽ ടെണ്ടർ ഫോറത്തിന്റെ കൂടെ നൽകേണ്ടതുമാണ്. ഇതിന് കേരള സർക്കാരിന്റെ സ്റ്റോർ പർച്ചേസ് മാനുവലിൽ പറഞ്ഞിരിക്കുന്ന എല്ലാ നിബന്ധനകളും ബാധകമായിരിക്കും. ദർഘാസ് ഫോറം 15-3-2021 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭ്യമാകുന്നതാണ്. പൂരിപ്പിച്ച ടെണ്ടറുകൾ 15-3-2021, 2 മണിക്കുമുമ്പായി ഓഫീസിൽ ലഭിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. അന്നേ ദിവസം 3 മണിക്ക് ഹാജരുള്ള ടെണ്ടർ വെച്ച ആളുടെയോ ടിയാൻ അധികാരപ്പെടുത്തിയ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ടെണ്ടറുകൾ തുറക്കുന്നതാണ്. ടെണ്ടർ ഫോറം തപാലിൽ ലഭിക്കുന്നതിന് ₹ 50 അധികം അടയ്ക്കേണ്ടതാണ്.

ഓരോ ഇനത്തിന്റെയും വിലയും നികുതിയും പ്രത്യേകം കാണിക്കേണ്ടതാണ്. മതിയായ നിരതദ്രവ്യം അടയ്ക്കാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. വില നിലവാരത്തിന് 31-3-2021 വരെ പ്രാബല്യമുണ്ടായിരിക്കും. യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് മാറ്റുവാനും റദ്ദാക്കുവാനും ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

[No. 01/2020-21/Plan]

No. A1/1450/2020/GCTHRERN. 25th February 2021.

As per reference, sealed tenders are invited for the supply of Sports Goods for the year 2020-21 for ₹ 1,25,000 as specified in the schedule attached with the tender form. Tender form can be obtained from the College Office (10 a.m. to 2 p.m.) onwards (only on working days) on the payment of ₹ 400 + GST(12%) and duplicate for ₹ 200 + GST (12%). The cost of tender once paid will not be refunded. Tender form is not transferable sealed cover containing the tender should be addressed to “The Principal, Government College, Tripunithura” with Tender No. and duly superscribed on the cover.” Tender for supplying Sports Goods for the year 2020-21”. Tender should be attached with EMD (1% of the total cost subject to a minimum of ₹ 1,500) in the form of Demand Draft drawn in favour of The Principal, Government College, Tripunithura at SBI, Tripunithura along with an agreement executed on stamp paper worth ₹ 200 conditions laid down in the Kerala Store Purchase Manual should be followed. Last date fixed for sale of tender form is 15-3-2021 at 12 Noon. Intending tenderers should send their tenders so as to reach this office on or

before 15-3-2021, 2 p.m. Late tenders will not be accepted. Received tenders will be opened at 3 p.m. on 15-3-2021 in the presence of tenderers or their authorised representatives. Those who intending to purchase the tender forms by post should sent ₹ 50 by Money Order in addition to the amount of cost rates and GST Conditions of supply of articles should clearly be stated separately in respect of each item. Tenders without sufficient EMD are liable to be rejected. The firmness of rate quoted will be upto 31-3-2021. The undersigned will have the right to cancel or extend the tender formalities at any time without further notice.

Office of the Principal, (Sd.)  
Govt. College, Thrippunithura. Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ1/758/2020. 2021 ഫെബ്രുവരി 22.

കൊഴിഞ്ഞാമ്പാറ ആർട്സ് & സയൻസ് കോളേജിലേക്ക് താഴെ പറയുന്ന സ്പോർട്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മൂല്യവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,16,033.

ടെൻഡറുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന്റെ പുറത്ത് ടെണ്ടർ നമ്പർ എ1/758/2020/Sports Equipments എന്ന് രേഖപ്പെടുത്തേണ്ടതും “പ്രിൻസിപ്പാൾ, സർക്കാർ ആർട്സ് & സയൻസ് കോളേജ്, കൊഴിഞ്ഞാമ്പാറ-678 554” എന്ന വിലാസത്തിൽ അയക്കേണ്ടതുമാണ്. ടെണ്ടറുകൾ 12-3-2021 ഉച്ചയ്ക്ക് 2 മണിക്ക് മുമ്പായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ടെണ്ടറുകൾ 12-3-2021 വൈകുന്നേരം 3 മണിക്ക് ഹാജരായിട്ടുള്ള കരാറുകാരുടെയോ അവരുടെ അംഗീകൃത ഏജന്റിന്റെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

താൽപ്പര്യമുള്ളവർ ടെൻഡർ ഫോറത്തിനായി “പ്രിൻസിപ്പാൾ, ഗവ. ആർട്സ് & സയൻസ് കോളേജ്, കൊഴിഞ്ഞാമ്പാറ-678 554” എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ടെണ്ടർ ഫോറത്തിന്റെ വിലയായി ₹ 672 [₹ 600+72 (GST12%)] അടയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ടെണ്ടർ ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫോറത്തിന്റെ വിലപന 12-3-2021 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില നേരിട്ട് അടയ്ക്കുകയോ മണിയോർഡറായി അയയ്ക്കുകയോ ചെയ്യാം. ഡ്രാഫ്റ്റ്, ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ മുതലായവ സ്വീകരിക്കുകയോ വി. പി. പി. ആയി അയയ്ക്കുകയോ ചെയ്യാവുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറം ആവശ്യമുള്ളവർ ആയതിലേക്കായി ₹ 336 [₹ 300+36 (GST12%)] കൂടി അയക്കേണ്ടതാണ്. മണിയോർഡറായി അയയ്ക്കുന്നവർ ₹722 (₹ 672 + പോസ്റ്റൽ ചാർജ്ജ് ₹ 50) അയയ്ക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് കോളേജ് ഓഫീസുമായി പ്രവൃത്തി സമയത്ത് ബന്ധപ്പെടുക. ഫോൺ-0492 3272883.

No. A1/758/2020.

22nd February 2021.

Sealed tenders are invited for the supply of Sports Equipments under the Plan Fund 2020-21 for ₹ 1,16,033.

The tender should be superscribed No. A1/758/2020/ Sports Equipments and Addressed to “ The Principal, Govt. Arts & Science College, Kozhinjampara, Nattukal P. O., Palakkad-678 554”. The filled in tenders should reach this office on or before 12-3-2021 at 2 p.m. Late tenders will not be considered under any circumstances. The tenders will be opened at 3 p. m. on 12-3-2021 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, Govt. Arts & Science College, Kiozhinjampara, Nattukal P. O., Palakkad-678 554” obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by Money Order or Cash remittance of ₹ 672 [₹ 600+ 72 (GST 12%)] which is the price fixed for a tender form and which is not refundable. Tender forms are not transferable.

Sale of tender forms will be closed at 12 Noon on 12-3-2021. Cheque, Postage Stamps, Demand Draft, Postal Order etc. will not be accepted towards the cost of tender form nor will be sent per V. P. P. Duplicate tender forms if required will be issued for ₹ 336 [₹ 300+36 (GST 12%)] per copy. For money order ₹ 722 (₹ 672+Postal Charge ₹ 50).

Office of the Principal,  
Govt. Arts & Science College,  
Kozhinjampara, Palakkad.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 03/2020-21 (പ്ലാൻ)]

നമ്പർ എ3-39/2021/ICT & Modernization/Orice.

2021 ഫെബ്രുവരി 24.

കൊണ്ടോട്ടി ഗവ. ആർട്സ് & സയൻസ് കോളേജ്, വിളയിൽ പി.ഒ.-ലേക്ക് 2020-21 സാമ്പത്തിക വർഷത്തിലെ ഒരൈസ് ക്ലാസ് റൂമുകളുടെ നവീകരണം പ്ലാൻ സ്കീമുകളിൽ ഉൾപ്പെടുത്തി ₹ 1,15,000-ന്റെ 3 കെ. വി. ജനറേറ്റർ (പെട്രോൾ) വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഐ.എസ്.ഐ./ബ്രാന്റഡ് സാധനങ്ങൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസുകൾ അടക്കംചെയ്ത കവറിനുകളിൽ “2020-21 വർഷത്തിൽ പ്ലാൻ 3 കെ. വി. ജനറേറ്റർ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്നെഴുതി പ്രിൻസിപ്പാൾ,

ഗവ. ആർട്സ് & സയൻസ് കോളേജ്, കൊണ്ടോട്ടി, വിളയിൽ പി. ഒ., മലപ്പുറം ജില്ല, കേരളം, പിൻകോഡ്-673 641 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 16-3-2021 ഉച്ചയ്ക്കുശേഷം 1 മണിവരെയാകുന്നു. ദർഘാസുകൾ അന്നേദിവസം ഉച്ചയ്ക്കു ശേഷം 3 മണിക്ക് തുറക്കുന്നതാണ്. പുരിപ്പിച്ച അസ്സൽ ദർഘാസുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് ഫോറം ലഭിക്കുന്നതിന് മുകളിൽ കാണിച്ച വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ₹ 708 (18% ജി.എസ്.ടി. + സെസ്സ് ഉൾപ്പെടെ) അയയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ₹ 354. പ്രസ്തുത സംഖ്യ യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 16-3-2021 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ വി.പി.പി. ആയും അയയ്ക്കുന്നതല്ല. ദർഘാസ് രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ഒറിജിനൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയും രജിസ്റ്റേർഡ് തപാൽ ചാർജ്ജും ഉൾപ്പെടെ ₹ 738 മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ₹ 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾ ടെണ്ടർ ഫോറം തപാലിൽ ലഭിക്കാൻ ടെണ്ടർ ഫോറത്തിന്റെ വിലയുടെ കൂടെ കേരള മുദ്രപത്രത്തിന്റെ വിലയായ ₹ 200 കൂടി അധികമായി അയച്ചു തരേണ്ടതാണ്. സാധനങ്ങൾ വിതരണ ഉത്തരവ് ലഭിച്ച് 10 ദിവസത്തിനകം ഈ കോളേജിലെ ബന്ധപ്പെട്ട ഡിപ്പാർട്ടുമെന്റുകളിലും ഓഫീസിലും സ്വന്തം ചെലവിൽ എത്തിക്കേണ്ടതാണ്. ഓരോ സാധനത്തിന്റെയും വില നിരക്കും നികുതിയും മറ്റ് ഉപാധികളും പ്രത്യേകമായി കാണിക്കേണ്ടതാണ്. വിലനിലവാരത്തിന് 31-3-2021 വരെ പ്രാബല്യമുണ്ടായിരിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ‘നിരതദ്രവ്യമായി’ വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് ഡി.ഡി.യായോ, ട്രഷറി നിക്ഷേപ രശീതി ആയോ പ്രൊമിസറി നോട്ടായോ ബാങ്ക് ഗ്യാരന്റിയായോ നാഷണൽ സേവിംഗ്സ് സർട്ടിഫിക്കറ്റായോ അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടയ്ക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടുണ്ടെങ്കിൽ കമ്പനികൾ ഒഴിവാക്കിയ ഉത്തരവിന്റെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം ക്യാരന്റർ ₹ 1,500 ആണ്. മതിയായ നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. നിരതദ്രവ്യത്തിന് പലിശ ലഭിക്കുന്നതല്ല. വിശദ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് നേരിട്ട് അന്വേഷിച്ച് അറിയാവുന്നതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് മാറ്റുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ആളിൽ നിക്ഷിപ്തമാണ്.

[No. 03/2020-21 (Plan)]

No. A3-39/2021/ICT & Modernization/Orice.

24th February 2021.

Sealed tenders are invited for supply of 3 KV Generator (Petrol) to this College for a total cost of ₹ 1,15,000 under the head of Modernization/Orice Class Rooms 2020-21 Plan Scheme.

ISI Certified/Branded goods will only be accepted.

The envelope containing the tender should be superscribed "Supply of 3 KV Generator Plan Scheme 2020-21" and addressed to the Principal, Govt. Arts & Science College, Kondotty, Vilayil P. O., Malappuram District, Kerala, Pin-673 641. Last date of receipt of tender will be 1 p.m. on 16-3-2021. Late tenders will not be accepted at any account. The tenders will be opened at 3 p.m. on the same day in the presence of such of the tenderers or their authorized representatives who may be present at that time. The intending tenderers may sent an application to the Principal, Govt. Arts & Science College, Kondotty to obtain the requisite tender form, on which tender should be submitted. The original tender form duly filled only will be accepted. Application for the tender form should be accompanied by a cash remittance of ₹ 708 (including 18% GST + Cess), which is price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 16-3-2021. Cheques, Postage Stamps etc. will not be accepted towards the cost of tender form, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 354 per copy. Those who require tender forms by registered post should sent the cost of tender form as ₹ 738 including postal charges for registered post by money order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ₹ 200. Those firms outside Kerala who want to get tender form by post should sent ₹ 200 as cost of Kerala Stamp Paper along with the cost of tender form. The articles should be supplied and installed within 10 days on receipt of the purchase order in the concerned departments and office at your expenses.

The period of currency of rate quoted will be upto 31-3-2021. Rates, Tax and condition of supply of articles should clearly be stated separately in respect of each of them.

The tenders should be accompanied by an EMD 1 % (one percent) of the total cost of articles tendered for crossed Bank Drafts or Treasury Savings Bank Deposits or Govt. Promissory Notes or Bank Guarantee or National Savings Certificate. The minimum

EMD should be ₹ 1,500. Tenders without sufficient EMD are liable to be rejected. EMD will not carry any interest. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. More details can be had from the College office during the working days.

The undersigned will have the right to cancel or extend the tender at any time without further notice.

LIST OF ITEMS

Item with Specifications—3 KV Generator Self start maximum output: 3000 VA rated output: 2600 VA Starting System: Self/Rcoil-fuel-Petrol.

Quantity—1.

Government Arts & Science College, Kondotty.

(Sd.) Principal.

Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ സി4-27069(2)/2020/സ.മെ.കോ.തി. 2021 ഫെബ്രുവരി 19.

തിരുവനന്തപുരം സർക്കാർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ട്രാൻസ്ഫ്യൂഷൻ മെഡിസിൻ വിഭാഗത്തിലേക്ക് LCD Projector, Screen and Microphone (ഒരേണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 2,00,000.

നിരതദ്രവ്യം—1% (₹ 2,000).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—₹ 678.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 339.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-3-2021, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-3-2021, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-3-2021, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2021.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TECHNICAL SPECIFICATIONS FOR LCD PROJECTOR AND ACCESSORIES

*Projector*

- Compact, Ceiling mountable, Short throw Projector.
- Display system with LCD/DLP technology.
- Great Resolution capacity-FHD/XGA/WXGA/SVGA compatible for class rooms.
- Should offer good brightness of minimum 3600 lumens.
- Aspect Ratio 4:3, should be compatible with 16:9/16:10.
- Contrast Ratio-Minimum 15000:1.
- Optical zoom and Horizontal and Vertical keystone correction should be possible.
- Built in speakers.
- Inputs and Outputs-HDMI, VGA, USB (A and B), Microphone should be available.
- Ceiling Mount Kit with power cable and accessories should be included in the quotation.
- Warranty of 2 years for projector should be given.

*Interactive Board*

- Wall Mount interactive white board with scratch resistant surface.
- Active projectable area should be minimum 2 meters
- Technology-Infrared
- Aspect ratio 4:3/16:9
- High Resolution.
- Short cut keys/Hot keys option should be available.
- Multi touch option minimum 4 points
- Touch input- Finger/Pen
- Response time minimum
- USB interface facility should be there.

- Operating system should be compatible with Windows, MAC, Linux
- USB cable should be supplied with it.
- Wall mount kit shall be supplied with it.
- Minimum warranty of 2 years preferred.
- Compatible Microphones (lapel type and handheld) should be provided.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.

- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Government Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 72/2020]

നമ്പർ സി3-14694/2020/സ.മെ.കോ.തി. 2021 ഫെബ്രുവരി 22.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ മെഡിക്കൽ ഗ്യാസ് ട്രോഷെൻഡ്രോളജി വിഭാഗത്തിലേക്ക് High Resolution Manometry (ഒരേണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 4,00,000.

നിരതദ്രവ്യം—₹ 4,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—₹ 1,356 (₹ 1,200 + 144 + 12).

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 678.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-3-2021, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-3-2021, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-3-2021, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2021.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATIONS OF THE ITEMS

High Resolution Manometry

1. System should be supplied with window 10 based with spatiotemporal analysis software for esophageal and anorectal manometry.
2. With latest computer with color monitor and printer, cordless keyboard and mouse.
3. Should have patient unit box for 16 channel with IEC code.
4. Should be provided with Power supply (+/- 12 V).
5. Should have 16 Extension cable phone Jack type.
6. Should have 16 capillary Tube and pressure transducer.
7. Should have 16 channel esophageal catheter with space of 1 cm for eight channel and 3 cm for 8 channel.
8. Should have 16 channel high resolution anorectal catheters with spacing of 5 cm for 13 channel 1 cm for 3 channel with once channel with metal pieces for balloon attachment.
9. Should have Manometry water perfusion system for stepper regulator outlet of 15PSI/1BAR for O2 Gas and CO2 outlet connection.
10. Should have Biofeed back for selected channel to have display of Rectal and anal pressure in bar diagram.
11. The system should be builds in one trolley.
12. One Extra pressure transducer and capillary tube to supplied with system.
13. Electric kettle with one bottle of 3 litres water for injection to supplied with system.
14. Latex balloon for Anorectal study 25 Nos. to supplied with system.
15. System should have colonic motility and Antroduodenal Manometry software.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.



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| <p>6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.</p> <p>7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.</p> <p>8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.</p> <p>9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.</p> <p>10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.</p> <p>11. Belated tenders will not be considered under any circumstances.</p> <p>12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.</p> | <p>13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.</p> <p>14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.</p> <p>15. Specifications of the items are given in the list.</p> <p>16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.</p> <p>17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.</p> <p>18. More details can be had from this office on working hours.</p> <p>19. Amount quoted should be in Indian Rupees.</p> |
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Government Medical College,  
Thiruvananthapuram.

(Sd.)  
Principal.

### Police Department

#### TENDER NOTICE

[e-Government Procurement (e-GP)]

No. E1(a)-8856/2021/W.

24th February 2021.

The District Police Chief, Wayanad, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the Foundation, Testing and Commissioning of 9M fixed Mast with all accessories (9 Nos.) at different Police Stations of Kannur District. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

#### GENERAL

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of service centre details must be enclosed along with tender document. (Preferably bidder should have a service centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 5 years.
5. The bidder should have valid GST registration. Copy of GST registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Authorization letter from the OEM to attend this valid particular tender.
  - (b) Certificate of Registration/Incorporation Certificate of the bidder.

- (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
- (e) The bidder has to submit a letter specifying the warranty period.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. and date—ET/003/2020-21/W, dated 23-2-2021.

Item—Foundation, Testing and commissioning of 9M fixed Mast with all accessories.

Quantity—9.

Estimated Amount—₹ 9,00,000.

Tender Fees—₹ 2,250 (without GST). GST @ 18% shall be paid directly to GST Department by the tenderer.

Earnest Money Deposit—₹ 9,000.

Specifications—Attached in Tender document.

Date and time of publication of e-tender—24-2-2021, 4 p. m.

Date of submission of e-tender—24-2-2021, 10 p. m. to 10-3-2021, 5 p.m.

Last date and time for online submission of e-tender—10-3-2021, 5 p.m.

Date and time of opening of e-tender—12-3-2021, 10 a. m.

Place of opening—District Police Office, Kalpetta, Wayanad.

Date, Time and Place of Technical Evaluation—14-3-2021, 10 a.m. at District Police Office, Kalpetta, Wayanad.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Two year warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—District Police Chief, Wayanad District, Kalpetta, Wayanad, Kerala, Ph: 0487 2328720, Mob. 9497996963, e-mail: spwynd.pol@kerala.gov.in.

- 1. Mode of submission of bids:**—Online. All bid documents shall be submitted only in online procedure through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
- 2. Cover details:**—No. of covers - 2. (i) Technical Bid (ii) and Financial Bid. The AMC/ATS after warranty period also to be quoted in the Financial Bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
- 3. Downloading of e-tender documents:**—The tender document can be downloaded from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
- 4. Submission of e-tender documents:**—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
- 5. Payment of Tender Fees:**—A non-refundable tender fee shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
- 6. Payment of Earnest Money Deposit (EMD):**—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.

- 7. Exemption from payment of EMD:**—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi. Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
- 8. Withdrawal and re-submission of e-tender:**—The bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-tender after which withdrawal/re-submission will not be allowed.
- 9. Opening of e-tenders:**—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at District Police Office, Kalpetta, Wayanad on the date and time mentioned above in the presence of the bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of corrigendum published in the e- GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.
- 10. Technical Evaluation:**—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in Conference Hall of the District Police Office, Wayanad on 14-3-2021 at 10.30 a.m. (or anyother venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through Sri. Kamal, Junior Superintendent, Kannur Rural Police District.
- 11.** All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
- 12. Note to Bidders:**

  - I. Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - II. Bidders are advised to note the Tender\_Id and Tender No. & Date for future reference.
  - III. All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
  - IV. In the case of foreign equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening letter of credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- V. For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram; Ph: 0471-2577088, 2577188; Toll free No: 18002337315; e-mail:etendershelp@kerala.gov.in; Website: www.etenders.kerala.gov.in on all Government working days from 9.30 a.m. to 5.30 p.m.
- VI. The District Police Chief, Kalpetta, Wayanad is empowered to reject any tender without assigning any reason.
- VII. For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Sri. Kamal, Junior Superintendent, Kannur Rural District on all Government working days from 10.30 a.m. to 5 p.m, Ph. No. 0487-2328720, Mob. 9497990347.
- VIII. Bidders who are using Internet Banking are requested to make online payment 72 hours in advance.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Wayanad District.

District Police Office,  
Wayanad.

DR. ARVIND SUKUMAR IPS,  
District Police Chief.

**Printing Department**

[No. 112/2020-21]

ദർഘാസ് പരസ്യം  
[നമ്പർ 112/2020-21]

No. G4-2519/2021. 24th February 2021.

നമ്പർ ജി4-2519/2021. 2021 ഫെബ്രുവരി 24.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് കോട്ടൺ വേസ്റ്റ് (3800 കിലോ) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പുനർ ദർഘാസുകൾ 12-3-2021, 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനു മുകളിൽ “ദർഘാസ് നമ്പർ 112/2020-21 കോട്ടൺ വേസ്റ്റ് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 4,93,240.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ഒറിജിനൽ ₹ 1,000 (+ ജി. എസ്. ടി. 12%) നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ₹ 500 (+ ജി. എസ്. ടി. 12%) നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രിന്റിംഗ് നോട്ടീസ് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

Sealed tenderers superscribed as Tender No. 112/2020-21 for the supply of Cotton Waste (3800 kg) is invited by the undersigned. The tenders along with samples should reach this office on or before 12-3-2021 at 1 p.m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers’ or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ₹ 1,000 + GST @ 12% for original form and ₹ 500 + GST @ 12% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 12-3-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any account.

Date upto which the rates are to be remained firm—31-3-2021.

Total PAC—₹ 4,93,240.

Office from which tender forms are available for sale—Superintendent of Government Presses, Govt. Central Press, Thiruvananthapuram.

Name and Designation of the Officer to whom the tender are to be submitted—The Director of Printing, Thiruvananthapuram.

Name of Office—Govt. Central Press Compound, Thiruvananthapuram.

**General Conditions**

1. Rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses f.o.r., Government Central Press, Thiruvananthapuram.
2. Sample should be supplied.
3. The item should be supplied within 7 days on the receipt of confirmation.
4. The payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the bill.
6. The rates should be valid upto 31-3-2021.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.

(Sd.)

Government Central Press,  
Thiruvananthapuram-1.

*Superintendent  
of Govt. Presses.*

പുനർ ദർഘാസ് പരസ്യം

[നമ്പർ 108/2020-21]

നമ്പർ ജി.4-17292/2020. 2021 ഫെബ്രുവരി 17.

സർക്കാർ അച്ചുകൂടങ്ങളിലേക്ക് ബെയറിംഗ് & ടൂൾസ് വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച പുനർ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പുനർ ദർഘാസുകൾ 12-3-2021, ഉച്ചയ്ക്ക് 1 മണിവരെ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവർ ചുമതലപ്പെടുത്തിയ ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് അയയ്ക്കുന്ന കവറിനുമുകളിൽ “പുനർ ദർഘാസ് നമ്പർ 108/2020-21, ബെയറിംഗ് & ടൂൾസ് വിതരണം സംബന്ധിച്ച്” എന്ന് ഉപലേഖനം ചെയ്തിരിക്കണം. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ യാതൊരുകാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 1,57,609.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സാമ്പിൾ സഹിതം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ ഒറിജിനൽ ₹ 400 + ജി.എസ്.ടി. 12% നിരക്കിലും ഡ്യൂപ്ലിക്കേറ്റ് ₹ 200 + ജി.എസ്.ടി. 12% നിരക്കിലും തിരുവനന്തപുരം ഗവൺമെന്റ് സെൻട്രൽ പ്രസ്സിൽനിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് എന്നിവ സ്വീകരിക്കുകയോ ഫോറം വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യുന്നതല്ല. പുനർ ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാണ്. ₹ 200 വിലയുള്ള

കേരള സർക്കാർ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റും മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും പുനർ ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. അല്ലാത്തവ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല.

സാധന സാമഗ്രികൾ

1. ബെയറിംഗ് നമ്പർ 62203 2 Rs-80 എണ്ണം.
2. ബെയറിംഗ് എൻ.ജെ. 203-15 എണ്ണം.
3. ബെയറിംഗ് എൻ.ജെ. 204-5 എണ്ണം.
4. കാർബൺ വെയിൻ-36 എണ്ണം (160mm×38mm×4mm).

[No. 108/2020-21]

No. G4-17292/2021.

17th February 2021.

Sealed tenders superscribed as Re-Tender No. 108/2020-21 for the supply of the Bearing & Tools is invited by the undersigned. The tenders along with samples should reach this office on or before 12-3-2021 at 1 p.m. and the same will be opened at 3 p.m. on the same day in the presence of tenderers' or their authorized representatives who may be present at that time. Tenders shall be submitted in the prescribed form which can be had from the office of the undersigned on cash payment of ₹ 400 + GST @ 12% for original form and ₹ 200 + GST @ 12% for duplicate. Cheque, Demand Draft, Postage Stamps, Postal Orders etc. will not be accepted towards the cost of forms nor will the forms be sent by V.P.P. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 12-3-2021. An agreement in Kerala Stamp Paper worth ₹ 200 should be executed along with the tenders. Late tenders and tenders not accompanied by Earnest Money Deposit @ 1% of total cost and preliminary agreement in Kerala Stamp Paper worth ₹ 200 will not be accepted on any accounts.

Name of Office—Govt. Central Press Compound, Thiruvananthapuram.

*Items*

1. Bearing No.—62203 2 Rs-80 Nos.
2. Bearing NJ 203—15 Nos.
3. Bearing NJ 204—5 Nos.
4. Carbon Vane—36 Nos. (160mm×38mm×4mm)

Office from which tender forms are available for sale—Superintendent of Government Presses, Govt. Central Press, Thiruvananthapuram.

Total PAC—₹ 1,57,609.

Name and Designation of the Officer to whom the tender are to be submitted—The Director of Printing, Thiruvananthapuram.

**General Conditions**

1. Rate quoted should be inclusive of all taxes, transportation, loading and unloading expenses F.O.R. Government Central Press, Thiruvananthapuram.
2. Sample should be supplied.
3. The item should be supplied within 7 days receipt of confirmation.
4. Payment will be made only after satisfactory receipt and survey reports.
5. Bank details should be furnished in the Bill.
6. The rates should be valid upto 31-3-2021.
7. The purchaser has the right to cancel the supply order at any time without assigning any reason.

(Sd.)  
*Superintendent  
of Govt. Presses.*

Government Central Press,  
Thiruvananthapuram-1.

**Technical Education Department**

ദർഘാസ് പരസ്യം  
[നമ്പർ 2/2020-21]

നമ്പർ എ6-2271/2019. 2021 ഫെബ്രുവരി 4.

വെണ്ണിക്കുളം എം. വി. ജി. എം. സർക്കാർ പോളിടെക്നിക് കോളേജിലെ കമ്പ്യൂട്ടർ ഹാർഡ് വെയർ ലാബിലേക്ക് ഉപകരണങ്ങൾ നൽകുന്നതിലേക്ക് മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—₹ 1,24,500.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—17-3-2021, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-3-2021, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-3-2021, 3 മണി.

വിലകൾ നിശ്ചിതമായി നിലനിൽക്കേണ്ട അവസാന തീയതി—31-3-2022.

നികുതി അടക്കം അസ്സൽ ദർഘാസ് ഫോറങ്ങളുടെ വില—₹ 700 + 12% ജി.എസ്.ടി.

പകർപ്പ് ദർഘാസ് ഫോറങ്ങളുടെ വില—₹ 350 + 12% ജി.എസ്.ടി.

ദർഘാസ് ഫോറം തപാലിൽ ആവശ്യമുള്ള വർ ഫോറത്തിന്റെ വിലയോടൊപ്പം ₹ 50 അധികമായി മണി ഓർഡർ അയയ്ക്കേണ്ടതാണ്. മണി ഓർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 6-3-2021 ആയിരിക്കും. ദർഘാസ് ഫോറങ്ങൾ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 2 മണി വരെ പോളിടെക്നിക് ഓഫീസിൽ നിന്നും നേരിട്ട് ലഭ്യമാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ് മുതലായവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല.

ദർഘാസിനൊപ്പം സാധനങ്ങളുടെ മൊത്തം വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ₹ 210 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ ഒപ്പിട്ട ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. ഉടമ്പടിയും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ഉപകരണങ്ങളുടെ വിശദ വിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

[No. 2/2020-21]

No. A6/2271/2019. 4th February 2021.

Sealed and competitive tenders are invited for the supply of Equipment for Computer Hardware Lab of M.V.G.M. Government Polytechnic College, Vennikulam as per the condition shown below.

Estimate Cost—₹ 1,24,500.

Last date and time of sale of tender form—17-3-2021, 2 p. m.

Last date and time of receipt of tender—18-3-2021, 11 a. m.

Date and time of opening of tender—18-3-2021, 2 p. m.

Period of firmness of rates—31-3-2022.

Cost of tender forms including taxes for each tender is ₹ 700 +GST 12% for original and ₹ 350+GST 12% for duplicate. Those who want the same by Registered Post should send ₹ 50 extra for each tender. Cheque & Demand Drafts will not be accepted towards the cost of tender forms.

The tender forms can be had from the Office of the Principal, MVGM Government Polytechnic College, Vennikulam, Pathanamthitta District on cash remittance on all working days between 10 a. m. to 2 p. m. up to 17-3-2021. Money Order as the cost of tender forms will be accepted up to 6-3-2021. Tender No. and date should be superscribed on envelope containing the tender. Tenderer should send along with the tender as EMD of 1% of the total cost of article tendered by way of DD in favour of the Principal, MVGM Government Polytechnic College, Vennikulam together with an agreement duly filled, signed and executed in Kerala Stamp Paper worth ₹ 210. Tenders without agreement/EMD will be rejected. Detailed specification will be issued along with the tender form, tender forms are not transferable.

M.V.G.M. Govt. Polytechnic  
College, Vennikulam,  
Pathanamthitta.

(Sd.)  
*Principal.*

**Water Transport Department**

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി1-6326/2020. 2021 ഫെബ്രുവരി 15.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെപ്പറയുന്ന പ്രവൃത്തി ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—77/സി1/2020-21.

ചെയ്യേണ്ട ജോലി—Transportation of Teak Wood  
19.886 cm<sup>3</sup>

അടങ്കൽ തുക—₹ 1,23,000.

നിരതദ്രവ്യം—₹ 1,500.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 448 (Including S.T.)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—15-3-2021, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—15-3-2021, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-3-2021, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണി വരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്,  
ആലപ്പുഴ.

(ഒപ്പ്)  
ഡയറക്ടർ.